## NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**

16

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                          |
|----------------------------------|--------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(CAA) 147/230/HDB/2017 |
| NAME OF THE COMPANY              | E-Cap Equities Limited   |
| NAME OF THE PETITIONER(S)        |                          |
| NAME OF THE RESPONDENT(S)        |                          |
| UNDER SECTION                    | 230                      |

## **Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| A. Ravodsa             | Advocte     | Dan, low karu 5000     | S         |
|                        |             |                        |           |
|                        |             |                        |           |

## Counsel for Respondent(s):

| E-mail & Telephone No. | Signature |
|------------------------|-----------|
|                        |           |
| ·                      |           |
|                        |           |
|                        |           |
|                        |           |
|                        |           |

Heard Shri Ravindra Ankam, Learned Counsel for the Petitioner.

Orders Reserved

Member (T)

Member (J)

binnu